

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

MA 1329/2019

In

CP 1306/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: YOGESH PATEL V/s ARZOO.COM INDIA
PVT. LTD & ORS.

Section 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Nausher Kohli a/w Mr. Rohit Gupta, Ld Counsel for the Petitioner present. Mr. Avinash R. Khanolkar, Ld. Counsel for the Respondent present. Adv. Dhruv Dandekar i/b Desai & Diwanji for Respondent Nos. 1 & 2.
2. List this matter on 01.05.2024.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)